

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

23. **IA-1763(MB)2020 IN C.P. (IB)/4238(MB)2018**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.11.2023**

NAME OF THE PARTIES: M/S Steelman Engineering & Forgings
Vs.
M/S Ag Conveying Systems Pvt. Ltd.

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Durgaprasad Halwai i/b Jayesh Desai & Associates, Ld. Counsel for the Applicant/Resolution Professional present. None present for the Respondent.
2. Ld. Counsel for the Resolution Professional seeks time. Time granted.
3. List this matter for further consideration on **23.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)